

Annexure- III: Claims of Employees/ Workmen

Notes:

1. All claims received from the Employees/ Workmen either by hard copy or in soft form have been considered.
2. The claims have been verified by the Liquidator based on the evidence/ information/proof of employment and subsequent termination submitted by the respective employees. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
4. The debts or dues of the employees are unsecured.
5. In case the below mentioned amounts is not agreeable to any employee, the concerned person may contact the liquidator at vrl.liquidator@gmail.com. The Liquidator shall review the supporting documents/ information provided and consider the same for removal of any such discrepancy.

(Amount in INR)

Sr. No.	Name of Employees	Claims Submitted	Claims Admitted	Workmen dues >24 months, others >12 months	Category
	Claims Accepted				
1	EW-01 Ajay Wadhera	20,21,146	20,21,146	20,21,146	53(1)(f)
2	EW-02 Alok Kumar	26,96,598	26,96,598	26,96,598	53(1)(f)
3	EW-03 Anil Sharma	36,55,388	36,55,388	36,55,388	53(1)(f)
4	EW-04 Anup Biswas	51,02,367	51,02,367	51,02,367	53(1)(f)
5	EW-05 Baldeep Pal Randhawa	8,51,535	8,51,535	8,51,535	53(1)(f)
6	EW-06 Bhavpreet Singh	7,74,129	7,74,129	7,74,129	53(1)(f)
7	EW-07 DA Ratnam	15,59,266	15,59,266	15,59,266	53(1)(f)
8	EW-08 Dharmpal Singh	21,02,367	21,02,367	21,02,367	53(1)(f)
9	EW-09 Dinesh Ramasamy	5,71,715	5,71,715	5,71,715	53(1)(f)
10	EW-10 Pankaj Kumar	69,72,579	69,72,579	69,72,579	53(1)(f)
11	EW-11 Pushpraj Tripathi	9,40,000	9,40,000	9,40,000	53(1)(f)
12	EW-12 Rakesh Dahiya	13,28,685	13,28,685	13,28,685	53(1)(f)
13	EW-13 Shiv Narayan Singh	3,72,199	3,72,199	3,72,199	53(1)(f)
14	EW-14 Vicky Maurya	1,27,613	1,27,613	1,27,613	53(1)(f)

15	EW-15 Vikas Pandey	6,88,175	6,88,175	6,88,175	53(1)(f)
16	EW-16 Vinod Gupta	1,37,756	1,37,756	1,37,756	53(1)(f)
17	EW-17 Vinoth K Sundaram	12,64,923	12,64,923	12,64,923	53(1)(f)
18	EW-18 Animesh Biswas	17,49,750	17,49,750	17,49,750	53(1)(f)
19	EW-19 Anshuman Sen	37,81,595	37,81,595	37,81,595	53(1)(f)
20	EW-20 Anup Kumar Biswas	79,34,896	79,34,896	79,34,896	53(1)(f)
21	EW-21 Baljeet Singh Bajwa	52,86,071	52,86,071	52,86,071	53(1)(f)
22	EW-22 Brijmohan Kumar	21,95,430	21,95,430	21,95,430	53(1)(f)
23	EW-23 Deepankar Biswas	18,29,789	18,29,789	18,29,789	53(1)(f)
24	EW-24 Jeetendra Sama	50,40,961	50,40,961	50,40,961	53(1)(f)
25	EW-25 Manas Pushkar	8,41,061	8,41,061	8,41,061	53(1)(f)
26	EW-26 Manjeet Singh	17,15,592	17,15,592	17,15,592	53(1)(f)
27	EW-27 Rout Reddyla Simadri Reddy	18,93,124	18,93,124	18,93,124	53(1)(f)
28	EW-28 Samir Belkar	14,20,761	14,20,761	14,20,761	53(1)(f)
29	EW-29 Sandeep Sharma	8,04,075	8,04,075	8,04,075	53(1)(f)
30	EW-30 Shamsuddin Tinwalla	73,90,147	73,90,147	73,90,147	53(1)(f)
31	EW-31 Vaibhav Milan	15,29,456	15,29,456	15,29,456	53(1)(f)
32	Shifted to Form F	-	-	-	53(1)(f)
33	EW-33 Gagan Gupta	2,50,000	2,50,000	2,50,000	53(1)(f)
34	EW-34 Karl B Lacerda	24,32,610	24,32,610	24,32,610	53(1)(f)
35	EW-35 Naman Garg	1,30,000	1,30,000	1,30,000	53(1)(f)
36	EW-36 S.G Thikekar	1,19,850	1,19,850	1,19,850	53(1)(f)
37	EW-37 Sanjay Kumar Rai	3,83,520	3,83,520	3,83,520	53(1)(f)
38	EW-38 Ajith Joseph R	17,35,368	17,35,368	17,35,368	53(1)(f)
39	EW-39 Anand Kumar	7,26,943	7,26,943	7,26,943	53(1)(f)
40	EW-40 Deepankar Biswas	12,17,980	12,17,980	12,17,980	53(1)(f)
41	EW-41 Kumareshan S	19,80,561	19,80,561	19,80,561	53(1)(f)
42	EW-42 Manmohan Singh Khurana	9,54,165	9,54,165	9,54,165	53(1)(f)
43	EW-43 S. Jayakumaran	14,87,099	14,87,099	14,87,099	53(1)(f)
44	EW-44 Suresh Kumar Nagra	4,46,160	4,46,160	4,46,160	53(1)(f)
45	EW-45 V.R Venkatakrishnan	7,70,022	7,70,022	7,70,022	53(1)(f)



	Total	8,72,13,429	8,72,13,429	8,72,13,429	
	Rejected- Received after submission of Stakeholders List				
46	EW-46 Rajesh Kumar	8,56,474	-	-	
47	EW-47 Balwinder Singh Gill	3,47,184	-	-	
	Grand Total	8,84,17,087	8,72,13,429	8,72,13,429	



Annexure- IV: Claims of Authorized Representative of Workmen and Employees

Notes:

- 1. All claims received from the Authorized Representative of Workmen/ employees either by hard copy or in soft form have been considered.
- 2. The claims have been verified by the Liquidator based on the evidence/ information/proof of employment and subsequent termination submitted by the authorized representative. The amount does not necessarily match with the books of accounts of the Company.
- 3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
- 4. The debts or dues of the workmen and employees are unsecured.
- 5. In case the below mentioned amounts is not agreeable to any employee, the concerned person may contact the liquidator at vrl.liquidator@gmail.com. The Liquidator shall review the supporting documents/ information provided and consider the same for removal of any such discrepancy.

(Amount in INR)					
Sr. No.	Name of Employees	Claims Submitted	Claims Admitted	Workmen dues >24 months, others >12 months	Category
1	EW-32 Authorised Representative- For Shore/ Floating Staff employees/workmen	34,51,34,000	34,51,34,000	34,51,34,000	53(1)(f)
	Total	34,51,34,000	34,51,34,000	34,51,34,000	

